various schemes. But to say that for poultry and for piggery how much allocation was made will require another exercise. I can work out the figure and send it on to the hon. Member.

MR. CHAIRMAN: Question No. 354.

Lapses in installation of Hand Pumps in Resettlement Colonies in Delhi

*354. SHRI RAMSINGBHAI PATALI. YABHAI RATHVAKOLI: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether case's have been registered by CBI against some Delhi Development Authority engineers and others for various lapses in connection with installation of hand piunps in resettlement colonies ii Delhi and also for construction of buildings, flats and shops etc.;
 - (b) if so. what are the detail's thereof;
- (c) whether any enquiry has been conducted by Government into the matter; and
- (d) if so, what are the details thereof and what action has been taken against the concerned officers?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT), (a) and (b) One case was re- 'giiered by CBI in 1980 against five Junior Engineers anci Assistant Engineers for their, failure to satisfactorily account for 66 hands pump machines, 141.65 metres of CI Pipe and 664.95 metres of GI Pipe costing Rs. 25,417.41. No case for construction works of buildings, flats, shops. etc.. has been registered by CBI.

U) and (d) On the basis of CBI report,, departmental proceedings were initiated by DDA against these officials. Penalty of stoppage of two increments with cumulative effect was imposed on two officials and a warning was issued to the third. CBI did not recommend amy action against the remaining two officials.

श्रो रामसिंहभाई पातलीयाभाई राठवा : मेरा सवाल है कि कितने इंजी-विश्वर और उस के अलावा घपले में कितने लोग आते हैं और उन पर क्या कोई कार्रवाई की गयी है ?

MR. CHAIRMAN: He wants to know whether any action has been taken against the engineers.

SHRI H. K. L. BHAGAT: Sir, this is what 1 mentioned that on the basis of CBI report, departmental proceedings were initiated by DDA against these officials and penalties were imposed on two officials.

MR. CHAIRMAN: You have said officials.

SHRI H. K. L..BHAGAT: I just said that. They are junior engineers.

MR. CHAIRMAN: That is all you wanted. No second supplementary? Question No. 355—Shri Satyanarayan Reddy. Mr. Reddy, you don't want to put the question? Caught napping?

AN. HON. MEMBER: Mr. Reddy is not ready.

SHRI B. SATYANARAYAN REDDY: Ouestion No. 355, Sir.

SHRI H. K. L. BHAGAT: Sir, it looks the Rajya Sabha is establishing a new record. Now we will have to come prepared for all the Questions.

MR. CHAIRMAN: I think Fridays may be dispensed with as Question Days.

DDA Auctions

- 355. SHRI B. SATYANARAYAN REDDY: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that auctions of houses, flats, shops etc., constructed by DDA fetched very high prices;
- (b) what is the number of autions con ducted by the DDA during the last three years, what is the actual amount realised and what is the actual cost of construction; and
- (c) whether Government have conduct-I ed a study to gauge how far the auctions